SHRI RITABRATA BANERJEE (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

SHRI SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

Problems being faced by sportspersons in rural areas across the country

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): माननीय सभापित महोदय, देश के ग्रामीण क्षेत्रों में खेल प्रतिभाओं में आगे बढ़ने की बहुत अधिक संभावनाएं हैं, लेकिन हम देखते हैं कि संसाधनों के अभाव में, किसान परिवारों और गांवों से आने वाले लड़के-लड़िकयां वहीं तक सिमट कर रह जाते हैं। वे आगे नहीं बढ़ पाते हैं।

गत् वर्ष, मेरठ जिले के पास ही एक कलीना गांव है, जहां के बहुत छोटे-से किसान परिवार का लड़का, सौरभ चौधरी, एशियाड खेलों में गोल्ड मैडल जीत कर लाया और देश का गौरव बढ़ाने का काम किया। मैं मेरठ के सरधना विधान सभा क्षेत्र से एमएलए रहा हूं, वहीं नज़दीक में एक सिवाया गांव है, जहां का एक लड़का, सारदुल विहान एशियाड खलों में रजत पदक जीत कर आया है और उसने देश का नाम रोशन करने का काम किया है।

मान्यवर, दुर्भाग्य की बात यह है कि वहां पर शॉर्टगन शूटिंग रेंज के लिए साजो-सामान और उचित मशीनें नहीं हैं और न ही उनके पास दिल्ली आने-जाने के लिए कोई उचित साधन है। वहां की लड़िकयां भी बहुत प्रतिभाशाली हैं। मेरे गांव के पास ही एक सिसौली गांव है, जहां से अलका तोमर, कॉमनवैल्थ गेम्स में गोल्ड मैडल जीत कर लाई थीं। अभी भी वहां कई और लड़िकयां नेशनल लैवल पर खेल रही हैं, लेकिन ग्रामीण क्षेत्र की इन लड़िकयों के लिए न तो कोई अलग अखाड़ा है और न ही अभ्यास करने के लिए साधन हैं। शूटिंग वाले लड़के, जो स्वर्ण पदक और रजत पदक जीतकर आए हैं, उनके पास भी शॉर्टगन शूटिंग के लिए कोई साधनसुविधा उपलब्ध नहीं हैं। मान्यवर, मैं आपके माध्यम से सरकार से आग्रह करूँगा कि वह मेरठ में शॉर्ट गन शूटिंग रेंज की सभी सुविधाएँ उपलब्ध कराये तथा लड़िकयों के लिए अलग से कुश्तियों के अभ्यास के लिए अखाड़ा बनाने की व्यवस्था करे।

SHRI VAIKO (Tamil Nadu): Sir, I associate myself with the issue raised by Shri Vijay Pal Singh Tomar.

SHRI G. V. L. NARASIMHA RAO (Uttar Pradesh): Sir, I also associate myself with the concern expressed by Shri Vijay Pal Singh Tomar.

Provision of citizenship for Tamil immigrant, refugees from Sri Lanka

SHRI T. K. S. ELANGOVAN (Tamil Nadu): Sir, in accordance with Lal Bahadur Shastri - Srimavo Bandaranaike Agreement, 1964 called as Indo-Ceylon Agreement, 1964, it was agreed that 5,25,000 Indians living in Sri Lanka should be repatriated to India. Until 1981, 2,80,000 Indians had repatriated to India, but beyond 1981, these Indian Tamils living in Sri Lanka were not naturalised when they came back. They were kept in the camps. They were suffering in the camps. It was against the agreement. Now, they are living with the refuges. So, they should be naturalised. The Government should take into account all these people who have come under this Agreement and who are kept in the refugee camps. They should be naturalised. Sir, further, these refugees who had come in the year 1983-84, most of the original refuges had died and their families and their children are living in the camps. Their future is bleak. The Government should consider on humanitarian grounds that the small kids born in India could not study, could not have a good future and the State Government is maintaining these camps and spending money on these camps. If they are also naturalised, the Government expenditure will be reduced and they will also have a good future. The Government should consider this. Thank you.

MR. CHAIRMAN: Was there a recommendation from Tamil Nadu State?

SHRI T. K. S. ELANGOVAN: No, Sir, this is my..

MR. CHAIRMAN: I am just trying to find out whether there is a recommendation from the Tamil Nadu State.

SHRI T. K. S. ELANGOVAN: Sir, the Tamil Nadu Government had not assessed that. They have not gone into the record.

SHRI S. R. BALASUBRAMONIYAN: Sir, what he says is not correct. They are known as repatriates, not refugees.

MR. CHAIRMAN: Please sit down. You can't answer him, Balasubramoniyanji.

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the concern expressed by Shri T. K. S. Elangovan.